

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-OCW-28-2020.**

Prasad Naik ... Petitioner.

Versus

Goa Coastal Zone Management  
Authority & anr. ... Respondents.

Shri Nigel da Costa Frias, Advocate for the Petitioner.

**Coram : Nutan D. Sardessai. J.**

**Dated : 30<sup>th</sup> June, 2020**

P.C.:

None for the respondent no.1.

2. Shri N. de Costa Frias, learned Advocate submits that notice is not yet served on the respondent no.2. Petitioner to take fresh steps to serve the respondent no.2 returnable on 10.07.2020.

3. Stands over on 10.07.2020.

**Nutan D. Sardessai, J.**

MF/-